Annexure-3

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 06.02.2023 In accordance with Section 25(2) (e), IBC,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

		SI. No. Name of creditor Date of receipt Amount claimed (₹) Amount of claim Nature of Amount covered by An claim security interest (₹)	Details of claim received	
1	1	Nature of Amount covered by Amount covered by claim security interest (₹) guarantee (₹)	Details of claim admitted	
1	1	whether % voting related share in party? CoC		
	1	Amount of any mutual continge nt dues, that claim may be set-	Amount of	
ı	-	Amount of claim not admitted		
1		Amount of claim Remarks, i under verification any		
1	1	Remarks, if any		(Amount m)

